

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 318 of 2013 &
I.A. No. 123 of 2014

Dated : 13th March, 2014

In the matter of

Batot Hydro Power Ltd.

... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on
25.3.2014.

COURT MASTER